

TELECOM REGULATORY AUTHORITY OF INDIA

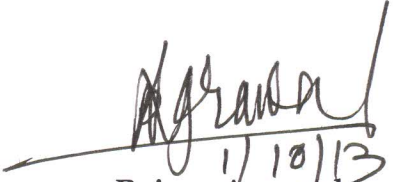
TRAI releases consultation paper on Issue/Extension of DTH Licence

New Delhi, 1st October, 2013: The Telecom Regulatory Authority of India (TRAI) has today released a consultation paper on Issue/Extension of DTH Licence.

2. The Ministry of Information and Broadcasting (MIB) has sent a reference dated 3rd September 2013, to the Authority, seeking recommendations of TRAI on certain terms and conditions for extension of DTH licence, on expiry of the 10 years licence period. The key issues discussed in this consultation paper pertain to the entry fee, bank guarantee and period of licence.

3. As part of the consultative process, a consultation paper has been uploaded on the TRAI website, seeking comments/view of the stakeholders. Stakeholders have been requested to offer their views/comments latest by 15th October 2013. The comments may be sent, preferably in electronic form to Mr. Wasi Ahmad, Advisor (B&CS), Telecom Regulatory Authority of India, Mahanagar Doorsanchar Bhawan, Jawahar Lal Nehru Marg, New Delhi - 110002, (Tel No. - 011-23237922, Fax No. - 011-23220442) on the e-mail address advbcs@traigov.in/ traicable@yahoo.co.in. Comments received will be posted on the website of TRAI.

4. Full text of the consultation paper is available on TRAI's website: www.traigov.in.


1/10/13
Rajeev Agrawal,
Secretary, TRAI